

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – [COURT-I]
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **19.09.2022** at **2.15 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Sri Sakthi Papers India Pvt Ltd

MAIN PETITION NUMBER : IBA/370/2019

(IA/MA) APPLICATION NUMBERS

IA/1332/IB/2020 IN MA/654/2019

ORDER

Representing Counsel on behalf of the Government Pleader Mr. B.Vijay appears for the Applicant and the Respondent is represented by the Ld. Counsel Mr. B.Dhanaraj through video conferencing mode.

There are certain developments the RP has been permitted to withdraw IA/439/2019 which was for approval of the Resolution Plan. We are awaiting further developments in the matter from the CoC which has been given three (3) weeks time.

Accordingly, list the matter on **03.11.2022** for further hearing.

—sd—

(SAMEER KAKAR)
MEMBER (TECHNICAL)

—sd—

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT